## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 411/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. Satguru Corporate Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

## ORDER CSP 409/230-232/NCLT/MB/MAH/2017 CSP 410/230-232/NCLT/MB/MAH/2017 CSP 411/230-232/NCLT/MB/MAH/2017

- 1. Learned Representative is present and stated that the requisite reports are awaited.
- 2. Adjourned to **22.09.2017**.

BHASKARA PANTULA MOHAN Member (Judicial) 22.08.2017

Sd/-

M.K. SHRAWAT Member (Judicial)